

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/91/CHE/2024  
**NAME OF THE PETITIONER(S)** : SVL Ltd  
**NAME OF THE RESPONDENTS** : Geometric engineering Construction Pvt  
Ltd  
**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. Velayudham Jayavel for the Petitioner.

Heard.

Ld. Counsel for the Petitioner is directed to serve copy of the petition on the Respondent and file Affidavit of Service.

Ld. Counsel for the Petitioner is directed to file the record of default in the form of Form-D to be taken from NeSL.

List the petition for filing document / appearance /reply on **30.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)